

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 225 of 2013**

**Dated : 16<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Moser Baer Clean Energy Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission .... Respondent(s)**

**Counsel for the Appellant(s) :**

**Counsel for the Respondent(s):**

**ORDER**

The learned counsel for the Appellant seeks for some time to file the rejoinder. Accordingly, he is directed to file the same on or before 04.02.2014 after serving copy on the other side.

Post the matter for hearing on **06.02.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/ak